

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1115 of 2019 IN
DFR No. 2141 of 2019**

Dated : 25th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Koppal Solar Power Projects Limited & Ors.

...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ujjal Banerjee

Counsel for the Respondent(s) :

ORDER

Issue notice to the respondents in IA for condonation of delay, IA for stay as well as main appeal. Dasti, in addition, is also permitted.

List the matter on **03.09.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/vt

**(Justice Manjula Chellur)
Chairperson**